

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH:
AT HYDERABAD

ORIGINAL APPLICATION NOS. 1072 of 1993
AND
1073 of 1993

DATE OF JUDGMENT: 3rd September, 1993.

BETWEEN:

OA 1073/93

1. Ms. K. Padmini
2. Mrs. K. Savitri
3. Mrs. RVSM Lakshmi

Applicants

AND

1. The Divisional Railway Manager,
Hyderabad (MG) Division,
Hyderabad Secunderabad.

2. The Gaz. Head Master,
Railway Mixed High School,
South Lallaguda,
Secunderabad.

Respondents

OA 1072 of 1993

1. Ms. G. Chamundeswara Bai
2. Mr. K. Narsimhulu

Applicants

AND

1. The Divisional Railway Manager,
Hyderabad (MG) Division,
South Central Railway,
Secunderabad-371.

2. The Headmaster,
Railway Upper Primary School,
Nizamabad.

Respondents

HEARD:

COUNSEL FOR THE APPLICANTS: Mr. V. Krishna Rao, Advocate

COUNSEL FOR THE RESPONDENTS: Mr. J. R. Gopala Rao, SC for Rlys.

CORAM:

HON'BLE SHRI JUSTICE V. NEELADRI RAO, VICE CHAIRMAN

HON'BLE SHRI P. T. THIRUVENGADAM, MEMBER (ADMN.)

CONTD....

.. 3 ..

3. We already held in OA 354/93 by the Judgment dated 16.8.1993 that Substitute Teachers are liable to be replaced by the Teachers selected in pursuance of the recruitment as per the rules, in regard to which the process is already initiated. But, we also held therein that the Substitute Teachers have to be considered for the remaining existing vacancies and also for the vacancies that may arise upto 31.12.1994. If such of the Substitute Teachers who may be continued by the commencement of the summer vacation in 1994 in view of the vacancy position, they should not be terminated for the summer vacation in 1994.

4. The OAs are ordered accordingly at the admission stage.

No costs.

CERTIFIED TO BE TRUE COPY
Date..... 14/1/93
Court Officer
Central Administrative Tribunal
Hyderabad Bench
Hyderabad

To

1. The Divisional Railway Manager,
Hyderabad (MG) Division, Secunderabad
2. The Gaz. Head Master, Railway Mixed High School,
South Lallaguda, Secunderabad.
3. The Head Master, Railway Upper Primary School, Nizamabad.
4. One copy to Mr. V. Krishna Rao, Advocate, CAT.Hyd.
5. One copy to Mr. J. R. Gopala Rao, SC for Rlys. CAT.Hyd.
6. One copy to Library, CAT.Hyd.
7. One spare copy.

pvm.

23/8/93